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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:15 PM****[For Thursday,22nd February 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]**BEFORE:****JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH****COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2236/2018	PARIMAL CHANDRA ACHARJEE AND ANR. Versus THE COMMISSIONER OF INCOME TAX AND 5 ORS	MR. D SARMAH MR. M C DAS MR. R K TALUKDAR MS F AHMED (P1) SC, INCOME TAX	GA, ASSAM
2	WP(C)/2359/2018	GANESH CH. DAS Versus THE STATE OF ASSAM AND 3 ORS.	MS. T SOM MR H DAS MR. P TELI MS P LEKHARU	GA, ASSAM
3	WP(C)/5297/2018	GOPENDRA NAMASUDRA AND 103 ORS. Versus THE UNION OF INDIA AND 12 ORS.	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN MR. D NAG	GA, ASSAM ASSTT.S.G.I. (MR. S.C. KEYAL) SC, REVENUE
4	WP(C)/6172/2018	ABDUL MALIK LASKAR AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. JUNM LASKAR MR. A AHMED	GA, ASSAM
5	WP(C)/7552/2018	BOKUL ACHARJEE Versus THE STATE OF ASSAM AND 3 ORS.	MR. D BARUA MRS. B CHAKRABORTY MS. K BORKATAKI	GA, ASSAM MR S P DAS (R
6	I.A.(Civil)/3686/2019 in CRP/360/2015	HEM CHANDRA BORO and 2 ORS. Versus BHUBANESWAR BORO and ORS.	MR H BARUAH	MR. B K SARMA MR. R C PAUL
7	WP(C)/7142/2019	MIRZA FIROZ NABI ALHADI Versus THE STATE OF ASSAM AND 4 ORS.	MR. R ALI MR. H A AHMED MR A S SK	MR. P P DUTTA MR. A BORUA MR T GOGOI SC, SEC. EDU.
8	WP(C)/8279/2019	ABDUL MAZID (GAON BURAHA) AND 20 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR S HOQUE MR. B K DAS	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT ASSTT.S.G.I.
9	CRP/21/2021	NILAKSHI TALUKDAR AND ANR Versus JYOTSNA HAZARIKA AND 6 ORS	S ALI MR. R BARUAH MR. A IKBAL	SC, GMC
10	WP(C)/3810/2023	M/S TRINETRA SUPPLY CENTER Versus THE STATE OF ASSAM AND 3 ORS.	MR D KALITA MR B PRASAD	GA, ASSAM SC, AGRI. DEPARTMENT SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 22/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR B K SINGH	12-02-2024	To	23-02-2024
6)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
7)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
8)	MR D K DEY	15-02-2024	To	01-03-2024
9)	MR.A K SHARMA	15-02-2024	To	25-02-2024
10)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
11)	MD. A J ATIA	22-02-2024	To	15-03-2024
12)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
13)	MR A K DAS	21-02-2024	To	01-03-2024
14)	MR I HASSAN	19-02-2024	To	23-02-2024
15)	MR. B BARMAN	22-02-2024	To	22-03-2024
16)	MR. B BARMAN	02-04-2024	To	02-04-2024
17)	MR. R P SINGH	22-02-2024	To	28-02-2024
18)	MR B PRASAD	23-02-2024	To	23-02-2024
19)	MR D K MISHRA	23-02-2024	To	23-02-2024
20)	S AHMED	20-02-2024	To	24-02-2024
21)	MRS. B GOGOI	21-02-2024	To	23-02-2024
22)	MR R ISLAM	21-02-2024	To	23-02-2024
23)	MS. D GHOSH	20-02-2024	To	23-02-2024
24)	MS H BETALA	20-02-2024	To	23-02-2024
25)	MS N DEKA	20-02-2024	To	23-02-2024
26)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
27)	MR. N ALAM	22-02-2024	To	01-03-2024



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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRP(IO)/222/2019	SHAHEN SHAH Versus JAHANARA BEGUM AND 23 ORS.	MS M HAZARIKA MS. S KHOUND	MR. N J GOGOI (R-7,14 TO 17) MR K BROOK
2	WP(C)/2560/2019	SHAHIDUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS.	MR. B CHETRI MR. K K PARASAR	GA, ASSAM SC, NRC M KATAKY SC, ECI
3	I.A.(Civil)/3909/2019 in MFA/37/2014	NATIONAL INSURANCE CO. LTD. Versus MINA MIRDHA and ANR	MRS. S ROY	MR D CHAKRABORTY MR. M RAHMAN
4	WP(C)/6397/2019	PAPRI SEN Versus THE UNION OF INDIA AND 5 ORS	MR D CHOUDHURY MS J CHAKRABORTY MS. P DUTTA MR A CHOUDHURY	SC, HIGHER EDU MR. S R GOGOI MR H BARUAH ASSTT.S.G.I. SC, U G C
5	WP(C)/6628/2019	BINOY KUMAR PATHAK AND ANR. Versus THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 3 ORS.	S BORGHAIN MS. B DEVI MR BAPLU CHAKMA MR SUBHRAJIT SAIKIA	SC, ELEM. EDU GA, ASSAM MR. U C RABHA MR. M M DEKA
6	WP(C)/973/2020	APARAJIT LAL MAZUMDAR Versus THE STATE OF ASSAM AND 7 ORS.	MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM MR. S HAZARIKA (R7) MS N DUTTA MR P K BASU MS M HAZARIKA (R7)
7	I.A.(Civil)/204/2021 in MFA/37/2013	DHANESH DAS AND 2 ORS. Versus BALEN DAS AND 18 ORS.	MR.S K SAHARIA MR D C NATH	
8	WP(C)/1473/2021	M/S RANJIT KAUSHIK Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR B S DEKA MS P SARMA	GA, ASSAM
9	MC/25/2023 in WP(C)/1452/2012	SMT. LAXMI MALAKAR and 4 ORS. Versus STATE OF ASSAM and 4 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, REVENUE
10	WP(C)/5484/2023	HIMANGSHU DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, HEALTH

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